## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

**UNDER SECTION** 

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

: M/s Meadow Rural Enterprises Private Limited & 20

others

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

S. Poo walikum

1. S.P. DOVERSCIKORUITNAM Counse / Fel 944417468 Restonent 2 N 5 SP SPONVERSCIKORUITNAM Counse / Fel 945000 Restonent 2 N 5 Small. com & 7 tv 21 Small. com

Coursel for Petitioner

Coverllans

9443087212

## **ORDER**

Counsel for petitioner present and prayed time for submitting arguments since the senior counsel is out of station. Counsel for R2 to R5, R7 to R21 present. No representation on behalf of R1. Time extended at request. Put up on 26.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)